

ITEM NO.102

COURT NO.8

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1584/2017

BIPLAB BHOWAL

Appellant(s)

VERSUS

BIPASHA BHOWAL

Respondent(s)

WITH

C.A. No. 2340/2017 (XVI)

Date : 26-07-2018 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Appellant(s) Mr. Anurag Pandey, AOR
Mr. Reena Pandey, Adv.

For Respondent(s) Mrs. Namita Roy, Adv.
Mr. Debasis Bhattacharya, Adv.
Mr. Asit Kumar Rari, Adv.
Mr. Abhijit Acharya, Adv.
Mrs. Sarla Chandra, AOR

UPON hearing the counsel the Court made the following
O R D E R

It is submitted by learned counsel appearing for the parties and by the petitioner himself, that they will try to settle the dispute amicably. Gesture is appreciated by this Court.

List on 6th September, 2018.

(NEELAM GULATI)
COURT MASTER (SH)

(JAGDISH CHANDER)
BRANCH OFFICER